

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
SOUTHERN ZONE BENCH AT CHENNAI**

Original Application No. 53 of 2025

IN THE MATTER OF:

G.MOHANA PRIYA & ORS.

...APPLICANTS

Versus

WATER RESOURCES DEPARTMENT & ORS.

...RESPONDENTS

**INDEX TO ADDITIONAL TYPED SET OF PAPERS FILED ON
BEHALF OF THE APPLICANTS**

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Through



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1

CMD/3160/d39111badhanapuramErumaiyur

Water Resources Department

From
Er.K. Asokan M.Tech.,
Chief Engineer, WRD.,
Chennai Region,
Chepauk, Chennai - 5.

To
The Member Secretary,
Chennai Metropolitan Development Authority,
No.1, Gandhi Irwin Road,
Egmore, Chennai - 600 008.

Letter.No.DB / T5(3) / F- 8607&8911VaradarajapuramEramaiyur10078 / 2023 /
dated. 07.12.2023

Sir,

Sub: CMDA – Area Plans Unit – Layout Division – Planning permission for the Layout of house sites in S.No.352/1, 353/1A2, 1B2 & 2B, 412/1, 414/1A, 415/1A1B, 1A2B, 1A3B, 1A4B, 1A5B, 1A6B & 3, 416/1A, 2A1B & 2A2A, 418/1B, 2B & 3B, 419/1 & 2A, 420/1, 421/1, 444/1A, 1F, 2A1, 2B1B, 2B2, 2B3, 2A5A1, 2A5A2 & 2A5B, 445/1A1, 1A2, 1A3, 1A4, 1B1, 1B2B, 1B2C, 1B2D, 1C, 2A & 2B1, 446/1B, 1C1, 2B1 & 2B2A, 454/1A1 & 1B1, 455/1A, 463/1A & 2A, 464/1A2B, 1A3A, 1A3B, 2 & 3A, 465/1, 2, 3, 4 & 5, 466/1A, 467/1, 468/1 & 2, 469/1, 2, 3, 6 & 7, 470/1A, 2A & 2B, 472/2A2 & 2B of Varadharajapuram village and S.No.148/4B, 149/4A, 150/4B1, 150/5B1, 13A & 14 and 151/2 of Erumaiyur village, Kundrathur taluk, Kancheepuram district, Kundrathur Panchayat union limit – specific remarks along with NOC on Inundation point of view – issued – regarding.

Ref: 1.The Member Secretary, Chennai Metropolitan Development Authority,
Chennai-8's letter No.Layout - 1 / 0267 / 2023-1 / 09.10.2023. /

With reference to the 1st letter cited above and after careful consideration the technical opinion along with NOC on inundation point of view of this department is hereby accorded for the Planning permission for the Layout of house sites in S.No.352/1, 353/1A2, 1B2 & 2B, 412/1, 414/1A, 415/1A1B, 1A2B, 1A3B, 1A4B, 1A5B, 1A6B & 3, 416/1A, 2A1B & 2A2A, 418/1B, 2B & 3B, 419/1 & 2A, 420/1, 421/1, 444/1A, 1F, 2A1, 2B1B, 2B2, 2B3, 2A5A1, 2A5A2 & 2A5B, 445/1A1, 1A2, 1A3, 1A4, 1B1, 1B2B, 1B2C, 1B2D, 1C, 2A & 2B1, 446/1B, 1C1, 2B1 & 2B2A, 454/1A1 & 1B1, 455/1A, 463/1A & 2A, 464/1A2B, 1A3A, 1A3B, 2 & 3A, 465/1, 2, 3, 4 & 5, 466/1A, 467/1, 468/1 & 2, 469/1, 2, 3, 6 & 7, 470/1A, 2A & 2B, 472/2A2 & 2B of Varadharajapuram village and S.No.148/4B, 149/4A, 150/4B1, 150/5B1, 13A & 14 and 151/2 of Erumaiyur village, Kundrathur taluk, Kancheepuram district, Kundrathur Panchayat union limit in favour of M/s.Kishkinta Land Development Pvt Ltd, Represented by its Authorised signatory Me.Dega Srinivasalu GPA on behalf of M/s.Vees Properties Ltd, No.36/1, Gandhi Mandapam Main Road, Kotturpuram, Chennai – 600 085. /

The proposed site was inspected by the field officers and the field levels were taken from the Crest level (+)11.920m of existing old Subulakshmi Anicut (at present damaged condition) across Adyar river in Varadarajapuram village adjacent to the

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J. Jeyaraj 7/12/23

applicant site on Southern side. The above site is surrounded by vacant plots & land on West & South, Kishkinta Amusement park and vacant lands on East and Tambaram – Dhargas (Erumaiyur) road on Northern side having level as (+).14.745m, further Vandalur – Minjur ORR on East about 450m away from the site having level as (+).15.600m, Erumaiyur tank located on North-Western side of the site about 220m away from site having its FTL as (+).18.260m and MWL as (+).18.875m. The existing field terrain found to be slope towards West to East direction and these lands are classified as Wet lands as per Revenue records and these lands are ayacut lands feeding from Somangalam Maduvu.. ✓

Condition of Adayar River in 2015 floods ✓

Due to heavy rains in Chennai, Chengalpattu, Kancheepuram & Thiruvallur districts during the North East Monsoon, the months of November and December 2015, particularly single day (i.e. 01.12.2015) rainfall of 479 mm was recorded. In Chembarambakkam Tank, Adayar River encountered a heavy flow from 01.12.2015 to 05.12.2015 to the tune of more than 45000 Cusecs near above said land on 02.12.2015. the unprecedented rainfall with a return period of more than the 100 years.

Due to occurrence of heavy intensity of rainfall occurred in the entire catchment area of Adayar basin resulting in breaching of many major and small tanks. The urbanized catchment area resulting with radical change of land use and increased coefficient of runoff in turn increased flood inflow in to the tanks and streams. Hydraulic inefficiency of the river course and micro & macro drains due deposition (siltation), accreditation (erosion) and constrains due to encroachments of various forms. Due to these conditions, the Maximum Flood Level (MFL) near the site under reference during the 02.12.2015 floods was assessed (+) 15.800 MSL as well as the Adayar river MFL.

Present condition of Adayar River

The Adayar river had been widened, de-silted and evicted the encroachments in water flow area, providing adequate inlet arrangements wherever necessary under CRRT project. In addition to, the Government has issued a G.O. No. (4D) No.7 dated 17.10.2016, G.O. No (MS) No.55 dated 19.02.2021 & G.O. on 19.04.2022 for widening de-silting and Standardization of Adayar river and its tributaries, providing Inlet arrangements and retaining wall, in the Adayar River from Adhanur Tank surplus to Manapakkam Check Dam and Kancheepuram district regarding Long term flood mitigation project. ✓

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2/12/20

17.	418/1B	(+14.310		1.49
18.	418/2B			
19.	418/3B			
20.	419/1	(+14.100		1.70
21.	419/2A			
22.	420/1	(+13.880		1.92
23.	421/1			
24.	444/1A	(+14.150		1.65
25.	444/1F			
26.	444/2A1			
27.	444/2B1B			
28.	444/2B2			
29.	444/2B3			
30.	444/2A5A1			
31.	444/2A5A2			
32.	444/2A5B			
33.	445/1A1	(+14.270		1.53
34.	445/1A2			
35.	445/1A3			
36.	445/1A4			
37.	445/1B1			
38.	445/1B2B			
39.	445/1B2C			
40.	445/1B2D			
41.	445/1C			
42.	445/2A			
43.	445/2B1	(+13.980		1.82
44.	446/1B			
45.	446/1C1			
46.	446/2B1	(+14.060		1.74
47.	446/2B2A			
48.	454/1A1			
49.	454/1B1			
50.	455/1A			

(+)15.800

1.74
[Signature] 2/12/23

51.	463/1A	(+14.350		1.45
52.	463/2A			
53.	464/1A2B	(+14.210		1.59
54.	464/1A3A			
55.	464/1A3B			
56.	464/2			
57.	464/3A			
58.	465/1	(+14.120		1.68
59.	465/2			
60.	465/3			
61.	465/4			
62.	465/5			
63.	466/1A	(+13.980	(+15.800	1.82
64.	467/1	(+14.050		1.75
65.	468/1	(+13.920		1.88
66.	468/2			
67.	469/1	(+14.030		1.77
68.	469/2			
69.	469/3			
70.	469/6			
71.	469/7	(+13.890		1.91
72.	470/1A			
73.	470/2A			
74.	470/2B	(+13.940	1.86	
75.	472/2A2			
76.	472/2B			
Erumaiyur village				
77.	148/4B	(+14.430		1.37
78.	149/4A			
79.	150/4B1	(+14.150	(+15.800	1.65
80.	150/5B1			
81.	150/13A			
82.	150/14			
83.	151/2	(+14.060		

1.74
2/12/23

Based on the available Revenue records as much as considering the prevailing site conditions, necessary technical opinion along with NOC on inundation point of view for the planning permission for the Layout of house sites in S.No.352/1, 353/1A2, 1B2 & 2B, 412/1, 414/1A, 415/1A1B, 1A2B, 1A3B, 1A4B, 1A5B, 1A6B & 3, 416/1A, 2A1B & 2A2A, 418/1B, 2B & 3B, 419/1 & 2A, 420/1, 421/1, 444/1A, 1F, 2A1, 2B1B, 2B2, 2B3, 2A5A1, 2A5A2 & 2A5B, 445/1A1, 1A2, 1A3, 1A4, 1B1, 1B2B, 1B2C, 1B2D, 1C, 2A & 2B1, 446/1B, 1C1, 2B1 & 2B2A, 454/1A1 & 1B1, 455/1A, 463/1A & 2A, 464/1A2B, 1A3A, 1A3B, 2 & 3A, 465/1, 2, 3, 4 & 5, 466/1A, 467/1, 468/1 & 2, 469/1, 2, 3, 6 & 7, 470/1A, 2A & 2B, 472/2A2 & 2B of Varadharajapuram village and S.No.148/4B, 149/4A, 150/4B1, 150/5B1, 13A & 14 and 151/2 of Erumaiyur village, Kundrathur taluk, Kancheepuram district, Kundrathur Panchayat union limit in favour of M/s.Kishkinta Land Development Pvt Ltd, Represented by its Authorised signatory Me.Dega Srinivasalu GPA on behalf of M/s.Vees Properties Ltd, No.36/1, Gandhi Mandapam Main Road, Kotturpuram, Chennai – 600 085 is hereby issued to Chennai Metropolitan Development Authority subject to the following conditions and technical suggestion, besides as any other Mandatory clearance of statutory permission from any other organization or department for the consideration of planning permission by CMDA. ✓

Conditions

1. The applicant's land should be filled with earth with proper compaction to the level of (+)15.800m to protect the site from inundation during floods. The process of earth filling and compaction should be done in layers of not more than 0.30m depth to achieve the required degree of compaction for an average filling varying from 1.37m to 1.96m depending upon the existing field levels and the existing applicant land should be raised to a level of (+)15.800m (i.e.,)above 3.88m Crest top level (+)11.920m of existing old Subulakshmi Anicut across Adyar river in Varadarajapuram village adjacent to the applicant site on Southern side. to avoid inundation from River Adyar during the heavy rains. The entire pavement level should not be less than (+)15.800m as tabulated and regular habitation purpose should not be below the MFL.
2. The applicant should clearly demarcate the boundary of their land before commencement of any developmental activities in the presence of Revenue authorities and WRD authorities. The applicant should also maintain the measurement of the Revenue records without any encroachments and should be maintained as per Revenue records (FMB).

[Handwritten Signature] 7/12/23

A REGISTER

1	2	3	4	5	6	7	8	9	10	11	
445	1A4	445-1A புர	ர	த C	1/10	3-5	9	6 18	0 02-5	0 15	3075 து. தர்மலிங்கம் மற்றும் ருத்ரா பெரியார்.
	1B1	-1B1	ர	த C	1/10	3-5	9	6 18	0 28 0	1 73	662 செ. வித்தம மாள்.
	1B2A	-1B2 புர	ர	த C	1/10	3-5	9	6 18	0 07-0	0 43	582 குப்பம்மாள்.
	1B2B	-1B2 புர	ர	த C	1/10	3-5	9	6 18	0 07 0	0 43	965 தி. சாமித் கண்ணு.
	1B2C	-1B2 புர	ர	த C	1/10	3-5	9	6 18	0 07 0	0 43	1510 திருமலை.
	1B2D	-1B2 புர	ர	த C	1/10	3-5	9	6 18	0 06-5	0 41	2630 தி. வடிவேலு.
	1C	-1C	ர	த C	1/10	3-5	9	6 18	0 03-5	0 23	1453 து. தர்மலிங்கம்.
	2A	-2புர	ர	த C	...	3-5	9	9 56	0 25 5	1 42	207 தி. இருசன்.
	2B	-2புர	ர	த C	...	3-5	9	9 56	0 25 5	1 42	251 வீ. எட்டி.
									1 65-0	9 90	
446	1A	446-1புர	ர	த C	...	3-5	9	5 56	0 34 0	1 89	2404 பா. சாமச் சந்திரன்.
	1B	-1புர	ர	த C	...	3-5	9	5 56	0 19-0	1 06	2242 செ. சங்க நாதன்.
	1C	-1புர	ர	த C	...	3-5	9	5 56	0 19-0	1 06	2404 பா. சாமச் சந்திரன்.
	2A	-2A	ர	த C	...	3-5	9	5 56	0 39-5	2 18	2775 செ. வெங்க டேசன்.
	2B1	-2Bபுர	ர	த C	...	3-5	9	5 56	0 20 0	1 11	2242 செ. சங்க நாதன்.
	2B2	-2Bபுர	ர	த C	...	3-5	9	5 56	0 20-5	1 14	2404 பா. சாமச் சந்திரன்.
									1 52-0	8 44	
447	1	447-1புர	ர	த C	...	3-5	9	5 56	0 37-5	2 08	1453 து. தர்மலிங்கம்.
	2	-புர	ர	த C	...	3-5	9	5 56	0 40-0	2 22	583 செ. குப்புசாமி.
									0 77-5	4 30	

C சோமங்கலம்: மடுவு தாள்காவது வகுப்பு
விவரப்பட்டியலைப் பார்க்கவும்.

A REGISTER

1	2	3	4	5	6	7	8	9	10	11
							Roo. Pai	H. Ares	Roo. Pai	
445	1A4 445-1A Part	R	N C	1/10	3-5	9	6 18	0 02.5	0 15	3975 T.Dharmalingam and three others
	1B1 -1B1	R	N C	1/10	3-5	9	6 18	0 28 0	1 73	662 Govindammal
	1B2A -1B2 Part	R	N C	1/10	3-5	9	6 18	0 07 0	0 43	582 Kuppammal
	1B2B -1B2 Part	R	N C	1/10	3-5	9	6 18	0 07 0	0 43	965 T.Samikannu
	1B2C -1B2 Part	R	N C	1/10	3-5	9	6 18	0 07 0	0 43	1510 Thirumalai
	1B2D -1B2 Part	R	N C	1/10	3-5	9	6 18	0 06.5	0 41	2630 T.Vadivelu
	1C -1C	R	N C	1/10	3-5	9	6 18	0 03.5	0 23	1453 T.Dharmaligam
	2A -2 Part	R	N C	...	3-5	9	9 56	0 25 5	1 42	207 T. Irusan
	2B -2 Part	R	N C	...	3-5	9	9 56	0 25 5	1 42	251 V. Etti
								1 65.0	9 90	
446	1A 446-1 Part	R	N C	...	3-5	9	5 56	0 34 0	1 89	2404 P.Ramachandran

1B	-1 Part	R	N C	...	3-5	9	5	56	0	19 0	1	06	2242 S.Ranganathan
1C	-1 Part	R	N C	...	3-5	9	5	56	0	19 0	1	06	2404 P.Ramachandran
2A	-2A	R	N C	...	3-5	9	5	56	0	39.5	2	18	2775 K.Venkatesan
2B1	-2B Part	R	N C	...	3-5	9	5	56	0	20 0	1	11	2242 S.Ranganathan
2B2	-2B Part	R	N C	...	3-5	9	5	56	0	20.5	1	14	2404 P.Ramachandran
									1	52.0	8	44	
447 1	447- Part	R	N C	...	3-5	9	5	56	0	37.5	2	08	1453 T.Dharmalingam
2	Part	R	N C	...	3-5	9	5	56	0	40.0	2	22	583 S.Kuppusamy
									0	77.5	4	30	

C Somangalam Maduvu Fourth Class

See Detail Column

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